

238. [Transferred to the 19th July, 1979].

**खाद्यान्न की खरीद**

239. श्री कलराज मिश्र :

श्री हरिशंकर भाभड़ा :

श्री जगदीश प्रसाद माथुर :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खाद्यान्न की खरीद को रोकने या स्थगित करने के सरकार के निर्णय के कारण देश के विभिन्न भागों में किसान परेशान हैं;

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है और इस बारे में किसानों की शिकायतों को दूर करने के लिए क्या कदम उठाए गए हैं?

†[Purchase of foodgrains

239. SHRI KALRAJ MISHRA:

SHRI HARI SHANKAR

BHABHRA:

SHRI JAGDISH PRASAD  
MATHUR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the farmers in the various parts of the country are perturbed because of Government's decision to either stop or postpone the purchase of foodgrains; and

(b) if so, what are the details in this regard and what steps have been taken to redress the grievances of the farmers in this regard?]

**कृषि और सिंचाई मंत्रालय में राज्य मंत्री**

(श्री भानु प्रताप सिंह) : (क) जी नहीं। सरकार ने खाद्यान्नों की खरीद बन्द करने अथवा स्थगित करने का ऐसा कोई निर्णय नहीं लिया है।

(ख) प्रश्न ही नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No, Sir. Government have not taken any such decision to stop or postpone the purchase of foodgrains.

(b) Does not arise.]

Control over the release of sugar

240. SHRI S. KUMARAN:

SHRI INDRADEEP SINHA:

SHRI JAGJIT SINGH

ANAND:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Government have reimposed control over release of monthly sugar quota; and

(b) if so, what are the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir. The regulation of deliveries of sugar, at factory level, through monthly releases, has been taken over by the Government from June, 1979.

(b) The quantum of sugar quota to be released for a particular month is decided having regard to the production trends, total availability, prevailing prices etc. The share of each factory in the total quantity to be released for a particular month is calculated on the basis of uniform percentage to the sugar stocks or production upto a particular date prior to the release so that each factory gets proportionate share in the total quantity of sugar released for sale for each month. The monthly release mechanism would enable the Government to maintain a balance between demand and supply and to ensure that prices rule at reasonable levels.